

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-302**  
IB-1906/ND/2019

**IN THE MATTER OF:**

M/s. Tech India Engineers pvt. Ltd.  
Vs  
M/s. Trihmpk Realty Pvt. Ltd.

...Applicant

...Respondent

**SECTION**

Under Section 9 of IBC, 2016

Order delivered on 21.11.2019

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant : Adv. Gaurav Bahl  
For the Respondent :

**ORDER**

Ld. Counsel for the petitioner has put in appearance and prays for further time to file the rejoinder. Accordingly, Last opportunity is given to file rejoinder after serving advance copy to the respondent . No further adjournment will be given to them. List on 26.11.2019.

  
**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**

CG